



\$~59

%

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7966/2023, CM APPL. 23948/2025

### VENKATESHWARA HATCHERIES PRIVATE LIMITED .....Petitioner

Through: Mr. Dayan Krishnan (Sr. Adv) and Mr. Vishal Khattar, Ms. Aneesha, Advs.

versus

### UNION OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF ECONOMIC AFFAIRS & ORS.

.....Respondents

Through: Mr. Zoheb Hossain (Panel Counsel), Mr. Vivek Gurnani, Mr. Azeez, Advs.

#### CORAM: HON'BLE MR. JUSTICE SACHIN DATTA <u>O R D E R</u> 24.04.2025

- 1. Hon'ble Judge is on leave today.
- 2. List on 08.05.2025.

# **BY ORDER**

# **COURT MASTER**

APRIL 24, 2025/uk

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 08/05/2025 at 18:05:24